## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) TIS HAZARI COURT, DELHI

## **CIRCULAR**

In compliance of the direction of Hon'ble Information Technology and Artificial Intelligence Committee, High Court of Delhi, it is impressed upon all the learned Judicial Officers of Delhi District Courts that URL (<a href="http://Server\_IP/swecourtis/screen/main\_screen.php">http://Server\_IP/swecourtis/screen/main\_screen.php</a>) shall henceforth be used for the purpose of displaying the item number of the case while conducting proceedings through VC during office hours in all working days.

Ld. Judicial Officers shall also ensure that the reader of their courts will keep updating the Hearing Status of case in real time in CIS to facilitate the online Advocates/Litigants.

Non-compliance will be viewed seriously.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs), Delhi

15189-16389/IT Cell/2024

Dated: 2 7 FEB 2024

Copy forwarded for information and necessary actions to:

1. Worth Registrar, Hon'ble High Court of Delhi, New Delhi.

2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.

- 3. Ld. Principal District & Sessions Judge Cum Special Judge (PC ACT/CBI), RACC, New Delhi.
- 4. Ld. Principal Judge-Family Court, Dwarka, New Delhi.
- 5. Ld. Chairman (IT & Digitization), Delhi District Courts.
- 6. Joint Registrar (Judicial)/Central Project Coordinator, Hon'ble High Court of Delhi, New Delhi
- 7. All the Ld. Judicial Officers, Delhi District Courts.
- 8. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi.

9. Website Committee, for uploading on Website.

10.R&I for uploading on LAYERS.

Principal District & Sessions Judge (HQs), Delhi